

No.DSJ/BLP/EC/13-21/Vol.III/2001-
OFFICE OF THE DISTRICT AND SESSIONS JUDGE,
BILASPUR, HIMACHAL PRADESH.

Dated Bilaspur, the 8th January, 2021.

OFFICE ORDER.

In pursuance of the instructions, contained in Notification No. HHC/ Admn.6 (20)/77-XX- 24828-54, dated 7th/8th December, 2020 of the Hon'ble High Court of Himachal Pradesh, Shimla, the following days are declared as 'Local Holidays' for the Judicial Courts, functioning in this Civil and Sessions Division for the calendar year, 2021:-

1. Courts functioning at Bilaspur.

- i) Somawati Amavasya/Baisakhi 12.04.2021.
ii) Dhan Teras 02.11.2021.

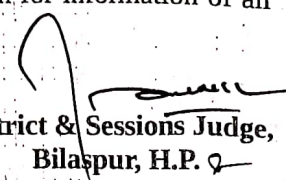
2. Courts functioning at Ghumarwin.

- i) Somawati Amavasya/Baisakhi 12.04.2021.
ii) Dhan Teras 02.11.2021.

Sd/-
District & Sessions Judge,
Bilaspur, H.P.

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Endst.No.DSJ/BLP/EC/13-21/Vol-III/2001- Dated Bilaspur, the 8th January, 2021.
Copy forwarded for information to:-

1. The Registrar General, High Court of Himachal Pradesh, Shimla-171001.
2. All the District & Sessions Judges in H.P. including Presidents, District Consumer Forum, Shimla/ Mandi/ Una/ Kangra at Dharamshala and Presiding Judge, Labour Court Shimla/ Kangra at Dharamshala and District Judge, Family Court(s), Shimla, Mandi and Kangra at Dharamshala.
3. The Director, H.P. Judicial Academy, Shimla, 16 Mile, Shimla-Mandi National Highway, District Shimla-171014.
4. The Member Secretary, H.P. State Legal Services Authority, Block No.22, SDA Complex, Kasumpti Shimla-171009.
5. The Deputy Commissioner, Bilaspur, H.P.
6. The Superintendent of Police, Bilaspur, H.P.
7. The Additional District & Sessions Judge, Ghumarwin
8. The Senior Civil Judge-cum-CJM, Bilaspur.
9. The Senior Civil Judge-cum-ACJM, Ghumarwin.
10. The Secretary, District Legal Services Authority, Bilaspur.
11. The Mobile Traffic Magistrate, Hamirpur & Bilaspur at Bilaspur, H.P.
12. The Civil Judge-cum-JMIC, Bilaspur.
13. The Civil Judge-cum-JMIC-II, Ghumarwin.
14. The Civil Judge-cum-JMIC-III, Ghumarwin.
15. The District Attorney-cum-Public Prosecutor, Bilaspur.
16. The Presidents, District Bar Association, Bilaspur/Bar Association Ghumarwin.
17. The Reader/ Civil Nazir/Ahlmads of this office.
18. The System Assistant of this office with the direction to upload the same on the website of this Division for information of all concerned.
19. Guard file.


District & Sessions Judge,
Bilaspur, H.P.